

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO.1293**  
TO BE ANSWERED ON 22.12.2017

**NIRBHAYA FUND**

**1293.** KUMARI SHOBHA KARANDLAJE:  
SHRI KONAKALLA NARAYANA RAO:  
SHRI PRATHAP SIMHA:  
SHRI RADHESHYEM BISWAS:  
SHRI DIBYENDU ADHIKARI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has set up Nirbhaya Fund for enhancing safety and security of women in the country, if so, the salient features and corpus thereof;
- (b) the details of project proposals of various Ministries/ Departments and States/UTs received, appraised and recommended/approved along with the funds provided thereunder since its inception;
- (c) the details of proposals under Nirbhaya Fund lying pending with the Government for approval, if so, the details thereof along with the action taken by the Government for their early clearance;
- (d) the details of projects completed/ commenced and funds utilised so far, project-wise;
- (e) whether a large portion of Nirbhaya Fund remains unutilized, if so, the details thereof and the reasons therefor; and
- (f) the guidelines put in place by the Government for the judicious/optimum utilisation of Nirbhaya Fund along with the coordination among different ministries for its better implementation?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(DR. VIRENDRA KUMAR)

- (a) Yes, Madam. Government of India has set up a dedicated fund called “Nirbhaya Fund” in 2013, for implementation of initiatives aimed at enhancing the safety and security for women in the country. Under the scheme, the Central Government Ministries/ Departments and State Governments/UT Administrations sends proposals factoring in women safety issues in their sector within the public sphere. Ministry of Women and Child Development is the nodal authority for appraising/recommending the proposals/schemes to be funded under Nirbhaya Fund.

Nirbhaya Fund was set up with a non-lapsable corpus of Rs. 1000 Cr. during 2013-14. Further, an amount of Rs. 1000 Cr. was provided in 2014-15 and for the financial years 2016-2017 and 2017-18, an amount of Rs. 550 Cr. (each financial year) was provided under the Nirbhaya Fund. The corpus transferred to the Public Account for the Nirbhaya Fund up to 2017-18 is Rs. 3100 Cr.

- (b) to (f) The details of project/proposals of various Ministries/ Departments and States/UTs received, appraised and recommended/approved along with the funds provided there under since its inception are at **Annexure I**

An Empowered Committee which is an inter-ministerial committee has been constituted under the Chairmanship of Secretary, WCD (Nodal ministry) for appraising and recommending schemes/ proposals by Ministries/Departments and State Governments. The Secretary, MHA; Secretary, MoRTH; Chairman, Railway Board ; Secretary, Department of Electronic & IT; Joint Secretary, DEA; Secretary of the Project Sponsoring Department; Secretary of the concerned State Government Department; and Secretary, State Department of WCD as Members. After recommendation/ appraisal by the Empowered Committee, the concerned Ministry/ Department takes the approval of Competent Authority for sanction of the proposal.

The Empowered Committee from time to time appraises, recommends and reviews proposals/projects proposed by different Ministries/Departments/ States/UTs. So far twelve meetings of Empowered Committee have been held. All proposals received till last Empowered Committee meeting in November, 2017, which fulfil the conditions of the guidelines, have been appraised by Empowered Committee.

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## Annexure I

STATEMENT REFERRED TO IN REPLY TO PART (b) to (f) OF LOK SABHA UN-STARRED QUESTION NO. 1293 FOR 22.12.2017 ASKED BY KUMARI SHOBHA KARANDLAJE; SHRI KONAKALLA NARAYANA RAO; SHRI PRATHAP SIMHA; SHRI RADHESHYEM BISWAS; SHRI DIBYENDU ADHIKARI: REGARDING NIRBHAYA FUND.

## Projects/Proposals of other Ministries/Departments

(Rupees in Cr.)

Ministry of Home Affairs							
Sl. No.	Projects received/appraised and recommended/approved with proposed cost	Funds appraised	Funds Released				
			2014-15	2015-16	2016-17	2017-18	Total
1.	Emergency Response Support System (ERSS)	321.69	-	-	-	267.00	267.00
2.	Cyber Crime Prevention against Women and Children (CCPWC)	195.83	-	-	-	82.50	82.50
3.	Corpus to supplement States/UTS for Victim Compensation	200.00	-	-	200.00	-	200.00
4.	Investigative Unit for Crime Against Women	324.00	-	-	-	-	-
5.	Organized Crime Investigative Agency (OCIA)	83.20	-	-	-	-	-
6.	Delhi Police Special Unit for Women & Children	23.53	-	-	-	2.35	2.35
7.	Delhi Police Hiring of professional counsellors	5.07	-	-	-	0.50	0.50
8.	Proposal for implementing a 'Safe City Project' in Commissionerate Police Bhubaneswar-Cuttack, Government of Odisha	110.35	-	-	-	-	-
9.	Various other activities under Delhi Police "Safety of Women"	1.37	-	-	-	1.37	1.37
	<b>Total</b>	<b>1265.04</b>	<b>-</b>	<b>-</b>	<b>200.00</b>	<b>353.22</b>	<b>553.22</b>

Ministry of Railways							
Sl. No.	Project details	Funds appraised	Funds Released (Figures in Rs. Cr.)				
			2014-15	2015-16	2016-17	2017-18	Total
1.	Integrated Emergency Response Management System(IERMS)	500	-	-	50.00	--	50.00

Ministry of Electronics and Information Technology							
Sl. No.	Project details	Funds appraised	Funds Released (Figures in Rs. Cr.)				
			2014-15	2015-16	2016-17	2017-18	Total
1.	Development and Field testing of Panic Switch based safety devices for cars and buses for aiding Women Safety	3.5	-	-	2.44	-	2.44

<b>Ministry of Women and Child Development</b>						
<b>Projects received/appraised and recommended/approved with proposed cost</b>	<b>Funds appraised</b>	<b>Funds Released (Rupees in Cr.)</b>				
		<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>Total</b>
One Stop Centers	458.03	-	11.02	40.30	16.30	67.62
Women Help Line	155.95	-	15.46	0.67	5.29	21.42
Mahila Police Volunteers	26.19	-	-	1.53	9.14	10.67

**State/UT-wise funds released under other projects**

**(Rupees in Cr.)**

<b>Sl. No.</b>	<b>States/UTs</b>	<b>Funds appraised</b>	<b>Other Projects</b>				
			<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>Total</b>
1	Andhra Pradesh (Abhaya Project)	138.49	-	-	-	58.64	58.64
2	Madhya Pradesh (Smart and Safe Cities free from Violence against Women and Girls Programme)	1.74	-	-	-	1.05	1.05
3	Nagaland (Nirbhaya Shelter Home)	2.56	-	-	-	2.55	2.55
4	Rajasthan (Chirali Project)	2.53	-	-	0.23	2.53	2.76
5	Uttar Pradesh (UPSRTC)	83.50	-	-	-	40.20	40.20
6	Uttarakhand (Safety and Security of Women)	0.72	-	-	-	0.32	0.32
	<b>Total</b>	<b>229.54</b>	<b>-</b>	<b>-</b>	<b>0.23</b>	<b>105.29</b>	<b>161.58</b>

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